2026:DHC:10273

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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

\# **CNR No. DLHC010521032019**

\+ O.M.P. (COMM) 365/2020, I.A. 2203/2020, I.A. 2206/2020

M/S TRADERS AND ENGINEERS PRIVATE LTD

.....Petitioner

Through: None.

versus

DY. CHIEF ENGINEER C-II, NORTHERN RAILWAY

.....Respondent

Through: None.

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 19.11.2026

1. The case is called out in the revised list.

2. None appears on behalf of either of the parties.

3. It seems that Petitioner has lost interest in pursuing the present petition.

4. The present petition is dismissed for want of prosecution.

OM PRAKASH SHUKLA, J

NOVEMBER 19, 2026/at

Signature Not Verified
Signed By:ANUBHAV TRIPATHI
Signing Date:19.11.2026 18:54:32